

Views of Consumer advocacy Group of Bharat Jyoti Protection Council,Lucknow

ISSUES FOR CONSULTATIONS

Comment : The ISPs should be permitted Internet Telephony services to PSTN/PLMN within India,which is in the interest of all Telecom users,as the STD rates will fall further due to bigger competition.

The issues of non-playing field are bound to be raised by Traditional Service Providers,on allowing the ISPs to provide Internet Telephony to landline/mobile subscribers.We are of the view that the revenue share may be uniform both for ISPs and UASL/CMTS licensees,but the entry fee has to kept low and reasonable,so that ISPs are able to survive and sustain the services.

For the sake of national security,the facility of lawful interception and monitoring while providing Internet Telephony within the country,must be made mandatory for the ISPs.